GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:7131 ANSWERED ON:21.05.2012 LETTERS FROM PUBLIC REPRESENTATIVES Patasani Dr. (Prof.) Prasanna Kumar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether a number of letters written by Public Representatives have not been responded to by the Ministry;
- (b) if so, the details thereof and reasons therefor;
- (c) whether any guidelines have been issued by the Government in this regard; and
- (d) if so, the details thereof and the action taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a)&(b) All letters received from Public Representatives are responded to on priority after proper examination and as per guidelines contained in Central Secretariat Manual of Office Procedure(CSMOP). The details of the letters received in the Ministry and the status of replies under this Ministry as on 30th April, 2012 is as under:-

```
Ministry Number of MP/VIP Number of MP/VIP references received in references pending 2011-12 till 30.04.2012 as on 30.04.2012
```

Department of Commerce 419 73 Department of Industry 685 135

The information has to be obtained from offices under the administrative control of the Department and therefore it takes time to give the final reply to the public representatives.

(c)&(d) Guidelines as laid down under Central Secretariat Manual of Office Procedures(CSMOP) is followed in the Department.

The guidelines have been reiterated to all administrative divisions within Department of Commerce vide internal communication in the month of November, 2011. In addition, the status of the pending MP/VIP references is monitored on monthly basis to ensure timely disposal of all responses.